NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 3244/2024 in C.P. (IB)/906(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024

NAME OF THE PARTIES:- **Sakshi Jiwarajka Vs. Yes Bank Limited**
IN THE MATTER OF
Yes Bank Limited
V/s
Sakshi Jiwarajka

Section: 60(5) U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3244 of 2024:- None present from either side. Since the main Company Petition is listed for hearing on 28.06.2024, list this Application also on **28.06.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT